


**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**  
**PRESENT: HON'BLE SHRI RAVIKUMAR DURASAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.12.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) SR No. 4190/7/HDB/2017
NAME OF THE COMPANY	VBC Industries Ltd
NAME OF THE PETITIONER(S)	IFIC Limited
NAME OF THE RESPONDENT(S)	VBC Industries Ltd
UNDER SECTION	SEC 7 OF IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.K. Sajith	Adv.	9908011277	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Heard Sri V.K. Sajith, learned counsel for the Petitioner. The learned counsel is directed to approach the Registry, obtain regular number to the case

Post the case on 13.12.2017

  
**MEMBER (Technical)**

Seshu

  
**MEMBER (Judicial)**